

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|----------------|------------------|-----------------|--|-------------------------|
| HEARING | | | | |
| 1 | SPL CASE CBI | 100113/2017 | The State of CBI, ACB Vs Dharmendra Pratap Harendra Pratap Singh and anoher 1 | SPP Amrish Pandey |

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Criminal Cause List Dated 24-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-----------------------------------|------------------|-----------------|--|---|
| (Urgent Cases) | | | | |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 1 | SPL CASE CBI | 100045/1996 | CBI ACB MUMBAI Vs Sudha Harish Kapadiya | SPP Amrish Pandey Adv. Mr. Parab Accd. 1 |
| 2 | SPL CASE CBI | 100046/1996 | CBI ACB MUMBAI Vs Ramchandra Shridhar Joshi another | SPP Amrish Pandey Adv. Mr. Joshi @ Adv. Mr. Welkar accd.1 |

CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 25-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-------------------------------------|------------------|-----------------|---|-------------------------|
| <u>EVIDENCE PART HEARD</u> | | | | |
| 1 | SPL CASE CBI | 100016/2016 | The State CBI ACB Vs Rangnath Laxman Nayak and another | SPP Amrish Pandey |
| <u>HEARING BEFORE CHARGE</u> | | | | |
| 2 | SPL CASE CBI | 100063/2018 | CBI, ACB Vs Subhash Vidyaprasad Yadav and others 3 | SPP Amrish Pandey |

CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 26-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-----------------------------------|------------------|-----------------|---|--|
| (Urgent Cases) | | | | |
| <u>ARGUMENTS</u> | | | | |
| 1 | SPL CASE CBI | 100077/1997 | State of Maharashtra CBI ACB Vs Nasir Maneckshaw .Mistry and Ors. | SPP Amrish Pandey Adv. Thakore, Adv. Khanna, Adv. Mokashi, Adv. Inamdar |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 2 | SESSIONS CASE | 100082/2009 | State of Maharashtra SCB Vs Kavita Dal Joshi | SPP S.A. Wankhade |
| 3 | SESSIONS CASE | 100300/2009 | State of Maharashtra S. S. Branch P Stn S C B Vs Gaus Rahman Khan 8 others | SPP S.A. Wankhade |
| <u>ARGUMENTS</u> | | | | |
| 4 | CRI APPEAL | 100007/2017 | Suraj Mohan Kapoor@MA- 15/17,BA-20/17- Vs Central Bureau of Investigation- Respdt. | Prashant Goyal SPP Amrish Pandey |
| 5 | CRI APPEAL | 100205/2017 | Suraj Mohan Kapoor@MA 586- 17,BA 421-17-Aplnt. Vs Central Bureau of Investigation- Respdt. | Prashant Goyal SPP Amrish Pandey |
| 6 | CRI APPEAL | 100219/2017 | Rajula Chandrakant Mehta @MA614-17,BA-451-17- Appellant / Org. Accu. No. 2 Vs The State - CBI ACB - Respondent | S. R. Wani SPP Amrish Pandey |
| <u>HEARING</u> | | | | |
| 7 | MISC APPLN CBI | 101911/2019 | CBI, EOU-VI, EO-II Vs Naresh Kumar Sachdeva and Others 4 | |
| 8 | MISC APPLN CBI | 100916/2020 | Ashok Sampatdas Kohad Vs CBI, ACB | Ajay S. Dubey |
| <u>COMPLIANCE</u> | | | | |

CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 26-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|--|-------------------------|
| 9 | CRI M A | 102571/2019 | Mahindra Agri Solution Ltd Vs Fameena Haneef and ANR | Res Juris |
| REPLY/SAY | | | | |
| 10 | SPL CASE CBI | 100057/2017 | CBI Vs ASHOK V. NAYAK AND ANOTHER | SPP Amrish Pandey |
| (Main Matter REMAND APPLN CBI/0100431/2017) | | | | |
| Sub Matter: SPL CASE CBI/0100023/2018 | | | | |
| 11 | SPL CASE CBI | 100023/2018 | CBI, ACB Vs Ashok Venkatesh Nayak | SPP Amrish Pandey |
| (Main Matter SPL CASE CBI/0100057/2017) | | | | |

CITY CIVIL AND SESSION COURT MUMBAI
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COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|--|--|
| (Urgent Cases) | | | | |
| <u>STAYED BY HONBLE HIGH COURT</u> | | | | |
| 1 | SPL CASE CBI | 100028/1996 | CBI ACB Mumbai Vs Bhalchandra S. Koli 2 ors. | SPP Amrish Pandey Adv. Gupte |
| <u>ARGUMENTS</u> | | | | |
| 2 | SPL CASE CBI | 100061/2012 | The State CBI ACB Mumbai Vs Kripa Sagar Das and another | SPP Amrish Pandey |
| <u>HEARING</u> | | | | |
| 3 | CRI APPEAL | 100122/2017 | M. Amin Mustafa @ Amiruddin Mustafa @ MA 348/17 @ BA 261/17- Appellant Vs Central Bureau of Investigation Spl. Crime Br. and State of Maharashtra - Respondent | Mohammad Shine K. SPP Amrish Pandey |
| 4 | CRI APPEAL | 100123/2017 | Vishwajeet Singh Ram Singh Jadon@MA-349-17,BA-262-17-Aplnt. Vs Central Bureau of Investigation and State of Maharashtra-Respdt. | Mahesh B. Sabnis, Dimple K. Shah SPP Amrish Pandey |
| <u>HEARING BEFORE CHARGE</u> | | | | |
| 5 | SPL CASE CBI | 100115/2015 | The State CBI ACB Vs Manoj Omprakash Gupta | SPP Amrish Pandey |
| 6 | SPL CASE CBI | 100025/2019 | CBI, ACB Vs Devender Ahalawat and others | SPP Amrish Pandey |
| <u>APPEARANCE</u> | | | | |
| 7 | SPL CASE CBI | 100113/2017 | The State of CBI, ACB Vs Dharmendra Pratap Harendra Pratap Singh and anoher 1 | SPP Amrish Pandey |